

**The Minister of Commerce (Shri Manubhai Shah):** (a) Yes, Sir. Exports fell from Rs. 11.55 crores in 1962-63 to Rs. 9.6 crores in 1963-64; and imports rose from Rs. 8.13 crores to Rs. 10.36 crores in the same period.

(b) The physical imports also include machinery, etc. imported under the long term credit offered by the Polish Government. Export of raw hides and skins, coffee, and jute goods, etc., declined in 1963-64 over 1962-63.

**Sandal Wood Oil**

**965. Shri Brijraj Singh-Kotah:** Will the Minister of Industry and Supply be pleased to state:

(a) whether it has been brought to the notice of Government that unhealthy competition between the Mysore Government and the proprietors of private sandal wood factories, has led to abnormally high rates for sandal wood oil, thereby threatening the existence of the famous Kanauj perfume factories; and

(b) if so, the steps proposed to be taken to set the matter right?

**The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra):** (a) No, Sir.

(b) Does not arise.

**Derailment at Sahebpur-Kamal Station**

**966.** { Shri Vishram Prasad:  
Shri Ram Sewak Yadav:  
Shri Bade:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Allahabad-Jogbani passenger train derailed on the 14th October, 1964 at Sahebpur-Kamal station on the Katihar-Barauni section of the North-Eastern Railway; and

(b) if so, the number of casualties,

the loss of lives and Government property?

**The Deputy Minister in the Ministry of Railways (Shri Sham Nath):**

(a) It was 35 Up Jogbani-Barauni Jn. Passenger train and not Allahaba-Jogbani Passenger train which derailed at Sahebpur Kamal station on 14-10-64.

(b) Nobody was killed or injured as a result of this accident.

The approximate cost of damage to railway property was Rs. 750.

**Channel of Local Roro Irrigation Scheme**

**967. Shri H. C. Soy:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that near Pandra-Sali station on Raj Kharswan-Gua line. S.E. Railway, the Government of Bihar (Irrigation Department) have placed funds with the Railway to construct a passage to the main channel of the local Roro Irrigation Scheme for more than a year ago, but no action is being taken by the Railway; and

(b) if so, the steps being taken to expedite the matter?

**The Deputy Minister in the Ministry of Railways (Shri Sham Nath):** (a) and (b). No, Sir. The matter is still under consideration of the State Government.

**Import of Polythylene**

**968.** { Shri Ulkey:  
Shri Vidya Charan Shukla:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that import licences for low density polythylene are not given to actual users;

(b) whether it is also a fact that factories producing low density polythylene in India are unable to meet the demand in full;

(c) if so, whether Government propose to give licences for importing this raw material from abroad to the actual users; and

(d) whether it is a fact that the State Trading Corporation is importing the same and distributing it through the Indian manufacturers who have expressed their inability to supply the same to the new customers and if so, the reasons therefor?

**The Minister of Commerce (Shri Manubhai Shah):** (a) The low density polythylene is available freely from indigenous sources and its import is not allowed.

(b) to (d). There was decline in the production of polythylene in September, 1963 due to shortage of alcohol and a small quantity of polythylene was imported through the State Trading Corporation to meet the requirements of the processing industry. The production of low density polythylene in the country has again improved since August 1964 and it has become possible to meet fully the requirements of the processing industry as also to supply it to new customers.

### साबुन का निर्माण

969. { श्री उद्देक :  
श्री विद्या चरण शुक्ल :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खोपड़े का तेल, कच्चा खोपड़ा, खजूर का तेल (पाम आयल), जिन्हें लघु साबुन निर्माण कर्ताओं द्वारा कच्चे माल के रूप में काम में लाया जाता है, के वास्तविक उपभोक्ताओं द्वारा आयात करने पर प्रतिबन्ध लगा दिए गए हैं ;

(ख) क्या यह भी सच है कि राज्य व्यापार निगम द्वारा भी उपरोक्त कच्चे माल का आयात नहीं किया जाता है ; और

(ग) देश में लघु साबुन निर्माण कर्ताओं की आवश्यकताओं को पूरा करने के लिये सरकार क्या कदम उठाने वाली है ?

**वाणिज्य मंत्री (श्री मनुभाई शाह) :**

(क) से (ग). खोपड़ा। खजूर के तेल के वास्तविक उपभोक्ताओं सहित सभी जहाजी व्यापारियों को वनस्पति तेलों तथा खलियों के निर्यात के बदले खोपड़े/खजूर के तेल का आयात करने की इजाजत है। जुलाई, 1964, में खाद्य वनस्पति तेलों के निर्यात पर लगे प्रतिबन्ध के परिणामस्वरूप खोपड़े के आयात में होने वाली कमी को दूर करने के लिए राज्य व्यापार निगम को पर्याप्त परिमाण में खोपड़ा आयात करने तथा उसे लघु साबुन निर्माताओं सहित वास्तविक उपभोक्ताओं में उचित प्रचलित कीमतों पर वितरण करने को कहा गया है।

### Production and Export of Coffee

970. { Shri P. R. Chakraverti:  
Shri P. C. Borooah:

Will the Minister of Commerce be pleased to state:

(a) whether the 1963-64 season crop of Coffee has been the highest on record, if so, level reached; and how the next year's crop estimates based on the current weather reports are expected to compare with it; and

(b) whether an increased allotment in coffee exports has been secured under the international coffee agreement in view of the record crops, and if so, to what extent?

**The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy):** (a) Yes, Sir. The receipts into the Pool of the 1963-64 crop upto 31-10-1964 amounted to 68,620 tonnes. The 1964-65 season's crop based on the current weather reports is estimated at 60,000 tonnes.

(b) No, Sir. The basic export quota for India under the International